

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 37019/2018

(Arising out of impugned final judgment and order dated 18-05-2018 in CRLA No. 997/1989 passed by the High Court of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GUDDI ALIAS GUDIYA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.144000/2018-CONDONATION OF DELAY IN FILING and IA No.144008/2018-EXEMPTION FROM FILING O.T.)

Date : 26-10-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Mr. Nagendra Singh, Adv.
Mr. Vishwa Pal Singh, AOR
Mr. Ronak Karanpuria, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

(SUSHIL KUMAR RAKHEJA)
AR-CUM-PS

(RAJINDER KAUR)
BRANCH OFFICER